Withdrawal App.No.332/01795/2014

In

CCP.No.70/2010

20.08.2014.

App: Sri Praveen Kumar, learned counsel for the applicant made a statement at Bar that the OA may be dismissed as withdrawn.

Resp: Sri S. Verma, learned counsel for the respondents.

Therefore, the OA is being dismissed as withdrawn. No order as to costs.

Dated 208-14 Prapacel

(Dr. Murtaza Ali) Member (J)

Amit/-

J. U

(Ms. Jayati Chandra) Member (A)